

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2109/2020

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

M/S TRAVELITE (INDIA)

Respondent(s)

IA No. 24363/2017 - VACATION OF STAY)

Date : 26-02-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Appellant(s)

Mr. K.M. Nataraj, ASG  
Ms. Nisha Bagchi, Adv.  
Mr. Rupesh Kumar, Adv.  
Mr. Adit Khorana, Adv.  
Mr. Pranaya Ranjan, Adv.  
Mr. B.V. Balramdas, AOR  
Mr. B. Krishna Prasad, AOR

For Respondent(s)

Mr. J.K. Mittal, Adv.  
Mr. Praveen Swarup, AOR  
Mr. Ameet Singh, Adv.  
M/s Pareena Swarup, Adv.  
Mr. K.P. Singh, Adv.  
Mr. Satish Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The application for vacating stay is rejected.

List this appeal and other connected matters for final  
hearing, if ready.

(DEEPAK SINGH)  
COURT MASTER (SH)

(VIDYA NEGI)  
COURT MASTER (NSH)